

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 554/92.

Date of Order: 14-3-95

Between:

Y.S.N.Sarma.

.. Applicant.

and

1. Union of India, rep. by the Secretary to Govt.
Govt. of Home Affairs (Police) Govt. of India,
New Delhi.

2. State of A.P. rep. by the Chief Secretary
to Govt. Govt. of A.P. Secretariat Buildings,
Hyderabad.

3. Union Public Service Commission,
rep. by its Secretary, Dholpur House,
New Delhi.

.. Respondents.

For the Applicant: Mr. V. Venkataramaiah, Advocate

For the Respondents: Mr. N. R. Devraj, Sr. OGSC.

Mr. I. V. Radhakrishna Murty, Spl. Counsel for A.P. Govt.

CORAM:

THE HON'BLE MR. JUSTICE V. NEELADRI RAO : VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

This OA was filed praying for declaration that the applicant is entitled to be included in the list for 1984 of the approved candidates for appointment by promotion to IPS cadre after quashing the proceedings of R-1 dt. 28-5-1992 in the letter No. 15016/10/92-IPS-1, communicated in the Memo No. 2771/SC.C/91-4, dt. 25-6-92 and to direct the respondents to convene a special meeting of the Selection Committee and to direct the said Committee to review the said list for 1984 and pursuant to such a review, award all service benefits in favour of the applicant including the year of allotment, seniority and the monetary benefits.

In page 3 of the reply statement dt. 30-10-1992 filed for R-1, it is stated that as per the directions of the CAT in TA Nos. 491/86 and 197/86, the select lists for 1982, 1983 and 1984 are being reviewed and necessary proposals have already been sent to UPSC by Govt. of A.P. It is further stated therein as under:-

"Since the applicant is in the zone of consideration for 1984 select list, his case shall also be reviewed alongwith others."

It is not clear from the above averments in the reply statement whether the case of the applicant was reviewed for 1984 select list or not, and if it is reviewed, what is the result? Hence R-1 is required to submit about the same by 25-4-1995. Call the OA on 25-4-1995.

Amrit 15395
Deputy Registrar(J)CC

To

1. The Secretary to Govt., Govt. of Home Affairs (Police)
Govt. of India, Union of India, New Delhi.
2. The Chief Secretary to Govt. of A.P. Secretariat Buildings,
State of A.P. Hyderabad.
3. The Secretary, Union Public Service Commission,
Dholpur House, New Delhi.
4. One copy to Mr. V. Venkataramaiah, Advocate, CAT. Hyd.
5. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
6. One copy to Mr. I. V. Radhakrishna Murty, Spl. Counsel for A.P. Govt.
CAT. Hyd.
7. One spare copy.

pvm.